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Title : Regarding alleged irregularities in Dharma Pipeline Project.

SUSHRI MAHUA MOITRA (KRISHNANAGAR): Mr. Speaker, Sir, I would like to bring to your notice a very disturbing fact related to our oil sector PSUs, as per my parliamentary question answered by the hon. Minister.

Sir, IOCL and GAIL, which are our public sector undertakings, have signed a User Pay Contract worth Rs. 46,500 crore for the LNG Terminal at Dhamra. User Pay means, whether they require it or not, whether they use it or not, whether the connecting pipeline is built or not, ... *This is in complete violation of CVC Guidelines.

माननीय अध्यक्ष : नहीं माननीय सदस्य, यह आपका विषय नहीं है ।

श्री अशोक कुमार यादव ।

...(व्यवधान)

सुश्री महुआ मोइत्रा: यही प्रश्न है ।...(व्यवधान)

माननीय अध्यक्ष : आपने दूसरा विषय दिया है ।

...(व्यवधान)

माननीय अध्यक्ष : आप बिना नोटिस के किसी पर आरोप नहीं लगा सकती हैं ।

श्री अशोक कुमार यादव ।

...(व्यवधान)

